<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 369 OF 2017

Dated: 23rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> NLC India Limited Vs. Central Electricity Regulatory Commission & Ors.				Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Anushre Bardhan		
Counsel for the Respondent(s)	:	Mr. S.K. Agarwal Mr. A.P. Sinha Ms. Shikha Saloni for R-2 to R	-5	

<u>ORDER</u>

List the matter on <u>18.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk